

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 621
94/252/ND/2023

IN THE MATTER OF:

Income Tax Officer, Ward 15(1), New Delhi

...APPELLANT

Vs.

ROC, Delhi and Ors. (M/s. Lakeshia Tradex Pvt. Ltd ...RESPONDENT

Section

U/s 252

Order delivered on 22.05.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant

For the Income Tax Department

:

:Mr. Abhishek Maratha, Sr
Standing Counsel, Mr. Akshat
Singh, Jr Standing Counsel, Mr.
Bhanu Gupta, Adv

For the RoC

:Asst ROC

ORDER

Due to paucity of time, matter is adjourned to **20.07.2023**.

Sd/-
(COURT OFFICER)